

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	RBL Bank Ltd -Vs- MBL Infrastructure Ltd		
Under Section	14(60) (5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Balaji Chakraborty
Advocate

RBL

Balaji Chakraborty
Advocate
4/10/17

2. SANDIP SARKAR
P.C.

MPL

24/10/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

CA No. 404/2017 has been filed by the corporate debtor seeking relief against the creditors for any unlawful action. Corporate debtor is directed to file the application before the Resolution Professional and he will decide on the same.

List the matter on 07/11/2017 for further order.

sd/-

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)